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Title: Regarding withdrawal of money by depositors from RCBL-laid.

SHRI GIRISH BHALCHANDRA BAPAT (PUNE): Hon. Chairperson, Sir, through you, I would like to raise the matter regarding merger of the Rupee Co-operative Bank Limited (RCBL). ...
(*Interruptions*)

RCBL, a 108 years old co-operative bank, was established with the inspiration of Lokmanya Tilak as a drive for Swadeshi Movement.

HON. CHAIRPERSON: Hon. Member, please read the matter that has been approved.

... (*Interruptions*)

HON. CHAIRPERSON: Please read the matter that has been approved.

... (*Interruptions*)

SHRI GIRISH BHALCHANDRA BAPAT: The Bank is having a network of 35 branches with the strength of around 5 lakh depositors having deposits of Rs. 1296 crore. The Bank has been earning an Operating Profit continuously for the last five years in a row totalling to Rs. 70.82 crore and has effected total recovery of Rs. 263.40 crore. By taking stringent measures against defaulters, it has attached properties of former delinquent Directors and Executives of the Bank. In spite of all restrictions, it has given withdrawals of Rs. 371 crore under Hardship Scheme of RBI to 93,700 depositors. The Bank is under all-inclusive

directions of the Reserve Bank since February 2013. As such, the depositors are not getting their hard-earned money since 2020.

माननीय सभापति : आपने लिखित रूप से जो टेक्स्ट दिया है, केवल वही रिकार्ड में जाएगा।

... (व्यवधान)